

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

**LOK SABHA
UNSTARRED QUESTION NO. 3991**

TO BE ANSWERED ON WEDNESDAY, THE 17.07.2019

Sanctioned Posts of Judges

3991. SHRI JASBIR SINGH GILL:

Will the Minister of **LAW AND JUSTICE** be pleased to state :

- a) the details of total number of sanctioned posts of judges and their total number of vacancies in Punjab and Haryana High Court; and
- b) the details of total number of sanctioned posts of judges and their total number of vacancies in subordinate courts of Punjab?

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a): As on 01.07.2019, the sanctioned strength of Punjab & Haryana High Court is 85 Judges with 35 posts vacant at present.

(b): As on 30.06.2019, the number of sanctioned posts of Judicial Officers and vacant posts of Judicial Officers in Subordinate Courts of Punjab are 675 and 89 respectively.
